

ONLINE LOK ADALAT

26th September, 2020

BENCH I

The Hon'ble Justice Debangsu Basak

Sri Rishad Medora, Learned Advocate

Court Room No: 3

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	WP 21218(w)/2006	Md. Ishaque Vs. CESC Ltd. & Ors.
2.	WP 21505(w)/2006	Fatma Khatoon Vs. CESC Ltd. & Ors.
3.	WP 21629(w)/2006	Imarul Haque Vs. CESC Ltd. & Ors.
4.	WP 21407(w)/2006	Suresh Shaw Vs. CESC Ltd. & Ors.
5.	WP 22872(w)/2006	Aurangzeeb Elahi Vs. CESC Ltd. & Ors.
6.	WP 17835(w)/2012	Associated Rubber Works & Anr. Vs. CESC Ltd. & Ors.
7.	WP 8697(w)/2008	Dolphin Plastics Vs. CESC Ltd. & Ors.
8.	WP 4389(w)/2006	Akbal Ansari Vs. CESC Ltd. & Ors.
9.	WP 6177(w)/2012	Ram Dayal Ram Vs. CESC Ltd. & Ors.
10.	WP 426(w)/2010	Musst Sardar Begum Vs. CESC Ltd. & Ors.
11.	WP 32019(w)/2009	Arun Kumar Jaiswal Vs. CESC Ltd. & Ors.
12.	WP 15103(w)/2006	Shah Wasiuddin Ahned Vs. CESC Ltd. & Ors.
13.	WP 9019(w)/2011	Sham Bari & Ors. Vs. CESC Ltd. & Ors.
14.	WP 24403(w)/2008	Kazi Nazrul Huda Vs. CESC Ltd. & Ors.
15.	WP 11997(w)/2011	Probhas Sadhukhan Vs. CESC Ltd. & Ors.
16.	WP 26267(w)/2014	Bahadur Sah Vs. CESC Ltd. & Ors.
17.	WP 5997/2014	Dipali Mallick Vs. CESC Ltd. & Ors.
18.	WP 26192(w)/2013	Raj Kumar Gupta Vs. CESC Ltd. & Ors.
19.	WP 2805(w)/2020	Electrosteel Casting Pvt Ltd. Vs. WBSEDCL
20.	WP 21240(w)/2019	NRS Cold Storage Pvt Ltd. Vs. WBSEDCL
21.	WP 22720(w)/2019	Lakshmi Mata Heemghar Pvt Ltd. Vs. WBSEDCL
22.	WP 4601(w)/2018	Sk Mahiuddin Vs. WBSEDCL
23.	WP 6575(w)/2018	Prasanta Ghorai & Ors. Vs. WBSEDCL
24.	WP 7703(w)/2018	Sujit Kr. Bera Vs. WBSEDCL
25.	WP 13412(w)/2018	Radhakanta Pakhira Vs. WBSEDCL
26.	WP 22016(w)/2018	Munshi Jahangir Hossain Vs. WBSEDCL
27.	WP 12747(w)/2001	Super Forgings & Steel Ltd. & Anr. Vs. WBSEB & Anr.
28.	WP 25114(W)/2012	Biswajit Das Vs. ICICI Bank
29.	WP 12643(W)/2007	Piyali Mitra Vs. ICICI Bank
30.	WP 6142(W)/2008	Dulal Kundu Vs. ICICI Bank
31.	WP 4069 (W)/2008	Dinabandhu Mukherjee Vs. ICICI Bank
32.	WP 34464(W)/2013	Sarada Prasad Ray Vs. Authorised Officer, ICICI Bank Ltd.
33.	CO 1855/2015	Tapan Tanay Halder Vs. ICICI Bank
34.	WP 2779W/2020	Diyendu Bera Vs. ICICI Bank
35.	WP 927(W)/2020	Sugata Roy Vs. ICICI Bank
36.	WP 3410 W/ 2020	Akash Ruia Vs. ICICI Bank
37.	WP 24529 (W)/2014	Biplab Das Vs. ICICI Bank
38.	WP 5760 (W)/2010	Biswajit Saha & Ors. Vs. ICICI Bank
39.	FMAT 776/2011	Manoj Kr. Surolia Va. ICICI Bank
40.	FMAT 775/2011	Manoj Kr. Surolia Va. ICICI Bank
41.	FMAT 1273/2019	Pradip Kr. Halder Vs. ICICI Bank
42.	WP 25291(w)/2015 CPAN 1385/2016	Chandrama Singh & Ors. Vs. Pijush Goswami (SDO & Certificate Officer North 24-pgns Barrackpore)
43.	WP 4972(w)/2016 CPAN 585/2017	Ganesh Shaw & Ors. Vs. Pijush Goswami (SDO & Certificate Officer North 24-pgns Barrackpore)

44.	WP 12580(w)/2016	Shankar Shaw & Ors. Vs. Pijush Goswami (SDO & Certificate Officer North 24-pgns Barrackpore)
45.	WP 17308(W)/2014	Uttam Kumar Giri Vs. Asset Reconstruction Company (India) Ltd. & Ors.
46.	WP 11295(W)/2017	Sri Nepal Chandra Banerjee Vs. The District Magistrate and others.
47.	CO/4200/2017	Sri Himdadri Kumar Maitra & Another Vs. Mrs. Chanda Kochhar & Ors.
48.	CO/4199/2017	Sri Himdadri Kumar Maitra & Another Vs. The Manager, Arcil Arms Ltd. & Ors.
49.	C.S. No. 309 of 2015	Gassin Pierre Pvt. Ltd. Vs. ICICI Bank
50.	C.S. No. 71 of 2018 With GA 3096/18	Virgin Creation Vs. ICICI Bank Ltd. & Anr.
51.	C.S. 103 of 2017	UIC Udyog Limited Vs. ICICI Bank
52.	C.S. 350 of 2014	Hooghly Alloy and Steels Pvt. Ltd. Vs. AXIS Bank Ltd. & Ors.
53.	CP 159/2011 CA 832/2011 CA 852/2011	M/S Dunlop India Ltd. Vs. SBI Global Factors Ltd.
54.	WP 144 /2020	Shiwa Shaw Vs. ICICI Bank
55.	CRR No. 2615/2009	Manas Mondal Vs. ICICI Bank